

to ask if the Prime Minister's attention was directed to a statement reported to have been made by Mr. Adlai Stevenson and Dean Rusk, immediately after the Goa operation, in which it was said that the United States would generously continue to contribute towards India's assistance but that, of course, India should be on good behaviour and should not do the kind of thing which it has done in regard to Goa. Have we conveyed our reaction to that kind of rather humiliating suggestion in regard to our relationship vis-a-vis the United States?

Shri Jawaharlal Nehru: I do not know that particular statement; I do not remember. But, if the hon. Member remembers it, it must have been said. I do not think we drew particular attention to that particular statement. But we had drawn the attention of the American Government to the general reaction in America and to various statements generally.

Shri P. G. Deb: Is it a fact that an industrial magnate of the United States of America withdrew his offer to the Orissa Chief Minister for starting a watch factory there, due to the Goa operation?

Shri Jawaharlal Nehru: I think there is some mistake about that news that appeared in the Press. I saw it too. There was an enquiry. There was not much in it. They were not starting any factory anyhow. So, I was informed by the Indian parties concerned.

Barter Deals

*304. **Shri Bibhuti Mishra:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the barter deals with the foreign countries have not proved economical for India; and

(b) if so, what steps Government propose to take in this regard?

The Minister of Commerce (Shri Kanungo): (a) No, Sir.

(b) Does not arise.

श्री विभूति मिश्र : क्या सरकार कभी किसी और देश में अपनी दिक्कतों को देखते हुये हिन्दुस्तान से कोयला या किसी और चीज का दूसरे देश के किसी सामान के साथ बार्टर करने की बात सोची है ?

श्री कानूनगो : हम हमेशा बार्टर करना नहीं चाहते क्योंकि हमारी पालिसी मल्टिलैटरल ट्रेड की है। लेकिन अगर कोई जरूरत होती है तो बार्टर करते हैं और करते जायेंगे।

श्री विभूति मिश्र : मैं जानना चाहता हूँ कि अब तक हम ने किन किन देशों के साथ बार्टर ट्रेड किया है और किस किस मात्रा में किया है ?

श्री कानूनगो : इस समा जितना चालू कारोबार है वह स्विटजरलैंड, इटली, आस्ट्रेलिया, वेस्ट जर्मनी, स्वेडेन, ट्यूनीशिया, जार्डन और यू० एस० एस० आर० वगैरह से है।

श्री त्यागी : क्या बर्मा का चावल नकद खरीदा जाता है ?

श्री कानूनगो : बर्मा के चावल के बारे में बार्टर डील नहीं है।

Shri Rameshwar Tantia: May I know if most of the barter deals are canalised through the State Trading Corporation; and, if so, what are the terms?

Shri Kanungo: Yes; the terms differ. And, it is contemplated that private parties would not be encouraged.

Shri Vidya Charan Shukla: May I know in what way the barter deals have proved economic to our country; how much economy they have brought?

Shri Kanungo: I would refer the hon. Member to the report of the Ramaswamy Mudaliar Committee

where it has been discussed thoroughly.

Shri Rameshwar Tantia: May I know whether it is a fact that the State Trading Corporation buys or sells the imported commodities at their own prices which hampers the quantity of the barter deal?

Shri Kanungo: I do not think so at all. But, if the hon. Member has any specific information, we will go into it.

Shri P. G. Deb: I just want to know how many of these barter deals have proved uneconomic.

Shri Kanungo: Not at all; nowhere.

Shri Morarka: May I know the approximate annual value of these barter transactions?

Shri Kanungo: I cannot give the annual value. But the value would be of the order of Rs. 950 lakhs.

श्री अ० मु० तारिक : मैं बजीर तिजारात से यह जानना चाहता हूँ कि इस देश से बाहर जो बट्टर और बन्दर जा रहे हैं वह भी क्या बार्टर सिस्टम में जाते हैं ।

[وزیر تجارت سے میں یہ جاننا چاہتا ہوں کہ اس دیس سے باہر جو بٹیر اور بندر جا رہے ہیں وہ بھی کیا بارتر سسٹم میں جاتے ہیں -]

Mr. Speaker: Does he want to put the same question?

Shri Kanungo: I have replied that these are not items of barter deal.

श्री विभूति मिश्र : मैं जानना चाहता हूँ कि अभी माननीय मंत्री जी ने जिन देशों का नाम लिया है वहाँ हिन्दुस्तान से कौन कौन सी चीजें गईं और उन के एवज में

वहाँ से कौन कौन सी चीजें आईं ?

श्री कानूनगो : यह गड़ी लम्बी फेहरिस्त है अगर दूसरा क्वेश्चन दिया जाय तो मैं पूरी फेहरिस्त दे दूंगा ।

विभूति मिश्र : थोड़ी सी इम्पोर्ट चीजें तो बतला दीजिये ।

अध्यक्ष महोदय : माननीय सदस्य पूरा क्वेश्चन पूछा है, थोड़ा सा कैसे बतलाया जा सकता है ?

Shri Kanungo: I have not got the full list. I am mentioning some items; they are pepper, sugar, castor oil, textile machinery, tobacco, henna etc.

Foreign Capital in Joint Enterprises

*305. **Shri A. M. Tariq:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the foreign capital is allowed to have 51 per cent share in the joint enterprises in India;

(b) if so, what checks have been made to avoid foreign domination in the industrial field; and

(c) whether this policy goes against the Industrial Policy Resolution of 1956?

The Minister of Industry (Shri Manubhai Shah): (a) Government, as a rule, prefer that the major interest in ownership and effective control of an undertaking should be in Indian hands. But in rare cases, taking into consideration various aspects such as importance of the industry, deficiency of technological knowledge in the country etc., foreign majority capital participation has been allowed in a few cases. As a matter of fact there have been only 14 such cases of foreign majority capital out of 402 foreign financial and technical collaboration agreements approved by